

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.6976 of 2014

The Registrar (Judicial), Orissa High Court *Petitioner*

-versus-

Government of Odisha and others *Opposite Parties*
Mr. Debakanta Mohanty, A.G.A. for the State
Mr. B.P. Tripathy, Advocate for O.P. No.7
Mr. P.S. Nayak, Advocate for O.P. No.13

CORAM:
THE CHIEF JUSTICE
JUSTICE M.S. RAMAN

Order No.

ORDER
16.11.2022

08. 1. Mr. Debakanta Mohanty, learned Additional Government Advocate for the State seeks some more time to file an affidavit in terms of the order dated 23rd August, 2022. The affidavit positively be filed on or before 19th December, 2022.
2. List on 2nd January, 2023.

(Dr. S. Muralidhar)
Chief Justice

(M.S. Raman)
Judge

S.K. Guin